

ITEM NO.28

COURT NO.12

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 157960/2018, in Petition(s) for Special Leave to Appeal (C)
No(s). 30411/2018

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

AMAR CHANDRA

Respondent(s)

Date : 05-04-2019 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
[IN CHAMBER]

For Petitioner(s) Mr. Ashutosh K. Sharma, Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing spare copies of the special leave petition
stands condoned.

(GULSHAN KUMAR ARORA)
COURT MASTER (SH)

(RENU KAPOOR)
COURT MASTER